NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 16/73(4)/Chd/2017

Anjali Gupta

..Petitioner.

Versus

...Respondents

M/s Hind Motors Ltd. & Ors.

Present: None

Despite second time pass over none appeared. The instant

petition is dismissed in default.

..... -54/-

(Justice R P Nagrath) Member (Judicial)

